NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 02.30 PM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/395/ (IB)/2017

NAME OF THE PETITIONER(S)

: INFORMATION TECHNOLOGY PARK LTD

NAME OF THE RESPONDENT(S)

: OMNI VISUAL MEDIA PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

K. NEWLIN FREDERICK

Could for Petitioner

ROHAN PATASEKAKAN for Payeyopal of Reyhundlers Advocate

Consil for Rispondent

ORDER

Mr. K. Newlin Frederick, Counsel for Petitioner present. Mr. Rohan Rajasekaran, Counsel for Respondent present. Both the counsels prayed time for their respective submissions. At request, time is enlarged. Put up on 05.07.2017 at 10.30 A.M.

> (K. ANANTHA PADMANABHASWAMY) MEMBER (JUDICIAL)